

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAIN SHOPPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	Jain Shoppers Private Limited
2.	Date of incorporation of corporate debtor	16/11/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Kolkata
4.	Corporate Identity No./ Limited Liability Identification No. of the Corporate Debtor	U51909WB2010PTC154672
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 134/B, Diamond Harbour Road 1st Floor, Block – G, New Alipore, Kolkata, West Bengal- 700053, India.
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 17/02/2022
7.	Estimated date of closure of insolvency resolution process	15/08/2022 180 days starting from the commencement of Corporate Insolvency Resolution Process
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Kamal Prakash Singh IBBI/ IPA-001/IP-P-01722/2019 -2020/12653
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: South City Garden, 61 B. L. Saha Road, Tower-2 Flat-11 i, Kolkata – 700053, West Bengal. Email: kamalprakashco@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Stellar Insolvency Professionals LLP, Suite-1B, 1 st Floor, 22/28A Manoharpukur Road, Deshopriya Park, Kolkata-700029, West Bengal. Email: jainshoppers.sipl@gmail.com
11.	Last date for submission of claims	03/03/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	Not Applicable as per information available with IRP
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	a) Web Link: https://www.ibbi.gov.in/home/downloads Address: Stellar Insolvency Professionals LLP, Suite-1B, 1 st Floor, 22/28A Manoharpukur Road, Deshopriya Park,

		Kolkata-700029, West Bengal Email: jainshoppers.sipl@gmail.com
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Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of corporate insolvency resolution process of **M/s. Jain Shoppers Private Limited** on 17/02/2022.

The creditors of **M/s. Jain Shoppers Private Limited** are hereby called upon to submit their claims with proof on or before **03/03/2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA - Not Applicable as per information available with IRP.

Submission of false or misleading proofs of claim shall attract penalties.

Date and Place: 19/02/2022, Kolkata

Sd/-
KAMAL PRAKASH SINGH
Interim Resolution Professional